

Title: Request the Central Government to sanction a special grant for implementation of the Plus Two education System in Kerala.

SHRI A.P. ABDULLAKUTTY (CANNANORE): Mr. Speaker, Sir, I rise to bring a vital point to the notice of the Central Government and that is regarding the development of secondary education. Due to the implementation of the Plus Two system, the State Government of Kerala is incurring a huge recurring expenditure towards the payment of salary and other establishment expenses. The State of Kerala has started the Secondary Course this year in over around 400 schools, both Government as well as aided. The delinking process has been completed. The Central Unified system is being fully implemented now. So, I request the Central Government to sanction a special grant for this purpose.